

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.4491
TO BE ANSWERED ON 22-03-2018

SBM

†4491. **SHRI SUBHASH CHANDRA BAHERIA:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of the various tasks being undertaken under Swachh Bharat Mission (SBM);
- (b) the details of the funds allocated there under during each of the last three years and the current year, State-wise;
- (c) the States which have not fully utilized the funds allocated during each of the last year and the reasons therefor; and
- (d) the details of Municipal Corporation/Councils/Municipalities/Gram Panchayats which have not fully utilized the funds allocated in Rajasthan?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &
SANITATION**

(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) The main activities being undertaken under Swachh Bharat Mission are construction of Individual Household Latrines (IHHLs), construction of Community Sanitary Complexes, Solid Liquid Waste Management, and Information, Education and Communication (IEC) and capacity building.
- (b) Swachh Bharat Mission (Gramin) (SBM-G) is a demand driven scheme, hence State/UT-wise funds are not allocated. However, State/UT-wise Central share released under SBM-G during last 3 years and the current year is at **Annexure-1**. Under Swachh Bharat Mission (Urban) (SBM-U), funds have been allocated to the States/UTs for the entire mission period 2014-2019 and not on annual basis. The State-wise details of the funds allocated under SBM-U during the mission period is at **Annexure-2**.
- (c) Funds allocated are released to the States on receipt of proposals from the States/UTs and on utilization of the released funds, the States submit utilization certificate and make further demands for release of funds. Utilization of the released funds by the States/UTs is a continuous and on-going process, and hence, the funds released during each of the last years are still being utilized.
- (d) As the funds are allocated and released to States/UTs, utilisation of funds is maintained only State/UT-wise

**Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.4491
due for reply on 22-03-2018**

State/UT-wise, Central share released under SBM(G) during last 3 years and current year (Rs. in Crore)				
State/UT	2014-15	2015-16	2016-17	2017-18
A & N ISLANDS	0.00	3.40	3.00	30.50
ANDHRA PRADESH	116.10	234.17	342.21	1190.71
ARUNACHAL PRADESH	14.61	38.71	65.09	136.49
ASSAM	185.78	474.27	747.58	1149.57
BIHAR	0.00	221.55	131.86	829.83
CHHATTISGARH	28.12	144.72	584.46	641.49
D & N HAVELI	0.00	0.00	0.00	17.50
DAMAN & DIU	0.00	0.00	0.00	2.00
GOA	0.00	1.05	0.00	0.00
GUJARAT	156.07	478.22	751.23	369.46
HARYANA	5.93	32.76	68.79	0.00
HIMACHAL PRADESH	130.17	4.37	117.30	0.00
JAMMU & KASHMIR	103.08	4.05	59.51	197.82
JHARKHAND	23.05	97.32	455.46	680.04
KARNATAKA	312.54	450.77	419.56	949.38
KERALA	33.97	8.50	196.28	0.00
MADHYA PRADESH	0.00	374.33	1210.77	1340.45
MAHARASHTRA	236.11	567.45	528.94	1155.33
MANIPUR	9.18	44.19	27.28	75.67
MEGHALAYA	0.00	35.65	75.70	143.89
MIZORAM	0.00	3.32	10.98	44.49
NAGALAND	20.87	10.83	64.12	70.26
ODISHA	65.84	571.50	863.65	437.44
PUDUCHERRY	2.00	4.40	0.00	50.00
PUNJAB	0.00	38.70	197.02	265.22
RAJASTHAN	271.57	938.73	777.30	916.02
SIKKIM	3.89	6.12	6.87	7.74
TAMIL NADU	205.12	78.94	537.02	838.75
TELANGANA	105.62	128.39	135.72	462.03
TRIPURA	50.65	38.89	24.98	0.00
UTTAR PRADESH	237.99	565.39	1153.33	3073.56
UTTARAKHAND	40.52	49.37	348.05	132.03
WEST BENGAL	371.52	712.92	655.50	492.77
TOTAL	2730.30	6362.96	10559.58	15700.42

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S.N.	State/UT	Rs. in crores
1	A&N Islands	3.52
2	Andhra Pradesh	571.33
3	Arunachal Pradesh	27.78
4	Assam	220.80
5	Bihar	583.68
6	Chandigarh	28.02
7	Chhattisgarh	357.85
8	Dadra & Nagar Haveli	3.63
9	Daman & Diu	2.56
10	Delhi	349.75
11	Goa	17.09
12	Gujarat	834.15
13	Haryana	317.08
14	Himachal Pradesh	34.95
15	Jammu & Kashmir	151.63
16	Jharkhand	258.71
17	Karnataka	1017.96
18	Kerala	219.99
19	Madhya Pradesh	920.04
20	Maharashtra	1677.80
21	Manipur	53.10
22	Meghalaya	22.62
23	Mizoram	37.52
24	Nagaland	33.31
25	Odisha	372.02
26	Puducherry	28.94
27	Punjab	364.02
28	Rajasthan	705.46
29	Sikkim	9.52
30	Tamil Nadu	1574.50
31	Telangana	413.74
32	Tripura	50.07
33	Uttar Pradesh	1740.98
34	Uttarakhand	98.00
35	West Bengal	911.34
TOTAL		14013.50